

H.H.J. SHRI. U. M. PADWAD (C.R. No. 24)

DAILY BOARD DT. 23/11/2020

Sr. No.	Case No.	Stage
1	S.C. 824/2015	Evidence P/H
2	S.C. 815/2014	Evidence P/H
3	CRA 1255/2017	Arguments
4	CRI MA 2265/2017	Arguments
5	CRI APPEAL 336/2018	Arguments
6	S.C. 260/2019	Charge

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DAILY BOARD DT. 24/11/2020

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1	CRI Appeal 298/2014	Arguments
2	CRI Appeal 323/2015	Arguments
3	S.C. 1171/2001	Evidence P/H
4	S.C. 938/2015	Evidence P/H
5	S.C. 555/2017	Evidence P/H
6	S.C. 562/2017	Evidence P/H
7	CRI BA 989/2020	Reply
8	CRI BA 1958/2020	Reply
9	CRA 1180/2017	Hearing
10	CRI MA 2072/2017	Hearing
11	CRI MA 757/2019	Hearing
12	CRI MA 758/2019	Hearing

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1	CRI APPEAL100315/2016	HEARING
2	CRI REV APP101310/2017	HEARING
3	CRI APPEAL100413/2018	HEARING
4	BAIL APPLN SC100543/2020	HEARING
5	ABA 101405/2020	HEARING
6	SESSIONS CASE100374/2006	EVIDENCE PART HEARD
7	SESSIONS CASE100375/2006	EVIDENCE PART HEARD
8	SESSIONS CASE100020/2007	EVIDENCE PART HEARD
9	SESSIONS CASE100103/2008	EVIDENCE PART HEARD
10	SESSIONS CASE100724/2004	EVIDENCE PART HEARD
11	SESSIONS CASE100101/2009	EVIDENCE PART HEARD
12	SESSIONS CASE100506/2011	EVIDENCE PART HEARD
13	SESSIONS CASE100178/2016	EVIDENCE PART HEARD
14	SESSIONS CASE1000489/2018	ORDER

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DAILY BOARD DT. 26/11/2020

Sr. No.	Case No.	Stage
1	CRI APPEAL100076/2017	ARGUMENTS
2	SESSIONS CASE100319/2014	HEARING
3	ABA100204/2018	HEARING
4	ABA100162/2019	HEARING
5	SESSIONS CASE101454/2019	STATEMENT US 313 CR.P.C.
6	SESSIONS CASE100094/2015	EVIDENCE PART HEARD
7	SESSIONS CASE100002/2016	EVIDENCE PART HEARD
8	CRI APPEAL100316/2016	ORDER
9	ABA 1504/2019	SETTELMENT

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DAILY BOARD DT. 27/11/2020

Sr. No.	Case No.	Stage
1	SESSIONS CASE100086/2011	EVIDENCE PART HEARD
2	CRI APPEAL100964/2016	JUDGMENT
3	CRI APPEAL100796/2017	ARGUMENTS
4	ABA101287/2019	HEARING
5	CRI BAIL APPLN101151/2020	HEARING
6	SESSIONS CASE100507/2015	EVIDENCE